



HIGH COURT OF MEGHALAYA SHILLONG

WARNING LIST

COURT NO. 1

DIVISION BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

NEXT TO BE TRANSFERRED TO THE PEREMPTORY LIST

ORDERS

1	WP(C)/346/2023	UNION OF INDIA AND 2 OTHERS Vs VINOD KUMAR NAUTIYAL AND 16 OTHERS	DR. N. MOZIKA, DSG, S.RUMTHAO, A PRADHAN, MS.K.GURUNG	M.CHANDA, M.L.NONGPIUR
2	WP(C)/364/2023	RITHS TRUST AND 2 ORS. Vs STATE OF MEGHALAYA AND 2 ORS.	S.V. RANJAN, K.GURUNG, DR. N. MOZIKA, DSG, D.F. MAWRIE	S. SEN,SR. GA MEGHALAYA, S D UPADHYA, B DEB, ER CHYNE, ZE NONGKYNRIH, MR. ND CHULLAI, AAG, R COLNEY
3	FA/1/2024	FOOD CORPORATION OF INDIA AND 2 ORS. Vs (L) DRANLY LYNGDOH REPRESENTED BY SMTI. ANITA LYNGDOH AND 2 ORS.	R. CHOUDHURY P. MARY WAR B. RYMBAI NI. CHOUDHURY	MR. BD KONWAR, SR. ADV V.V.THANGU L.S.AIMOL MR. H AGARWAL J.S.BHOYAL
4	MC[WA]/57/2024	UNION OF INDIA AND ANR. Vs L/3500937, HAV/ELECT, S. ARNOLD SINGH AND 142 ORS.	K. GURUNG, DR. N. MOZIKA, DSG	
5	PIL/5/2024	AMIT R.MARAK VS UNIOIN OF INDIA	S. DEY, S. SANGMA,L. LANGI,M. HAJONG,S. THAPA,N. RAJEE,S.G. MARPN, S. DEB	DR. N. MOZIKA, DSG, K.GURUNG,MS. A THUNGWA,K KHAN, AAG,MR. A KUMAR, AG,R DEBNATH,CGC,N.G. SHYLLA, SR. GA MEGHALAYA
6	WA/40/2024	SOTJILLA SANGMA AND ANR. Vs	P.T. SANGMA, J.T. SANGMA,G CH MARAK	S DEY SC GHADC

		THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.		
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HEARING

1	WA/36/2023	STATE OF MEGHALAYA AND 2 OTHERS Vs HIMA MAWLONG SIRDARSHIP AND ANOTHER	MR. A KUMAR, AG, K KHAN, AAG, AH KHARWANLANG, ADDL. SR. GA, ZE NONGKYNRIH, MS. A THUNGWA, S LALOO, S SENGUPTA ADDL. SR. GA MEGHALAYA	H.L. SHANGREISO, SR. ADV, M.HAJONG, T.DHAR, E.WANNIANG, P.BISWAKARMA
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HEARING

1	WA/45/2023	UNION OF INDIA AND 2 ORS. Vs SATYAL PAL AND 26 ORS.	S. RUMTHAO, K.GURUNG,L.M.D.MARAK,D R. N. MOZIKA, DSG, A PRADHAN	M.L. NONGPIUR, MR. M CHANDA
2	WA/46/2023	UNION OF INDIA AND 2 ORS. Vs BINIL KUMAR AND 9 ORS.	S. RUMTHAO, K.GURUNG,L.M.D.MARAK,D R. N. MOZIKA, DSG, A PRADHAN	M.L. NONGPIUR, MR. M CHANDA
3	Crl.Petrn./92/2023	SHALENBOR WAHLANG AND ANR. Vs STATE OF MEGHALAYA AND ANR.	L KHIANGTE, E. LAW, TH RAKESH	S. SEN,SR. GA MEGHALAYA, J THABAH, GA, S SHYAM, GA, R GURUNG, ADDL. PP